

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:1152
ANSWERED ON:01.03.2001
SALE OF VACANT LAND
SUBODH MOHITE

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government have formulated a scheme for selling its vacant land to utilise the sale of proceeds for creating funds for its port employees;
- (b) if so, the details thereof;
- (c) the details of land lying vacant with its major port trusts;
- (d) the funds required for creation of pension fund; and
- (e) the methods to be adopted for selling of this land ?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI HUKUMDEO NARAYAN YADAV)

- (a): No, Sir.
- (b): Does not arise.
- (c): The details of land lying vacant with the Major Port Trusts are as under:-

Port	Land laying vacant (In acres)
Cochin	57
Calcutta Dock System	54
Haldia Dock System	2328
J.L. Nehru	784
Vizag.	2863.72
New Mangalore	288
Paradip	552.07
Kandla	206562
Mormugao	Nil
Mumbai	85
Tuticorin	966.11
Chennai	Nil

- (d): Depending on their operating surplus, the Port Trusts transfer funds annually on ad-hoc basis to the Pension Funds created in each Port to meet the pension liabilities.
- (e): Does not arise.